

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:2454  
ANSWERED ON:07.12.2012  
FUNDS` ALLOCATION UNDER BRGF PROGRAMME  
Rama Devi Smt. ,Singh Rajkumari Ratna

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) the criteria adopted for the allocation of funds under the Backward Regions Grant Fund (BRGF) Programme;
- (b) whether the funds under BRGF Programme are not being allocated for providing basic infrastructure for industries and power supply in the backward regions/districts, causing hindrance in the setting up of industries in these regions/districts;
- (c) if so, the details thereof and the reaction of the Government for providing funds under the BRGF programme for the said purpose;
- (d) whether any talks have been held with the Ministries of Planning and Finance in this regard; and
- (e) if so, the details and outcome thereof?

**Answer**

MINISTER OF PANCHAYATI RAJ(SHRI V. KISHORE CHANDRA DEO)

- (a): the criteria adopted for the allocation of funds under the Backward Regions Grant Fund (BRGF) Programme is as under:
- (i) Every district receives a fixed minimum amount of Rs.10 crore per annum.
  - (ii) 50% of the balance allocation under the Scheme is allocated on the basis of the share of the population of the district in the total population of all backward districts.
  - (iii) The remaining 50% is distributed on the basis of the share of the area of the district in the total area of all backward districts.
- (b) & (c): The Backward Regions Grant Fund (BRGF) being implemented in 272 identified backward districts in 27 States of the country is designed to redress regional imbalances in development by providing untied funds to Local Bodies through the State Governments for supplementing and converging existing developmental inflows to meet critical and other infrastructure gaps. The Development Grants under the BRGF are utilised in implementing works/ activities included in the Action Plan which are prepared by the Panchayati Raj Institutions in participatory decentralized mode, consolidated by the District Planning Committees and received through the State Governments.
- (d) & (e): Does not arise in view of reply to (b) & (c) above.